

RAYALA CORPORATION PRIVATE LIMITED

S.NO	Name of Creditors	Amount claimed by the Creditors (in Rs.)	Amount admitted by IRP	Amount admitted by RP as on March 1, 2019	Security Interest, if any	Voting Share
<b>Financial Creditor</b>						
1	LIC HOUSING FINANCE LTD	1,33,94,92,931	1,33,94,92,931	1,18,41,29,966	Note 3	89.33%
	LIC Total	1,33,94,92,931	1,33,94,92,931	1,18,41,29,966		89.33%
2	AASMAN FINANCIAL SERVICES	17,97,229	10,45,351	8,18,284	Only Demand Promossory Note & no security has been given	0.06%
3	SAMUDAAY NETWORKS AND LOGISTICS PVT. LTD (Previously Known as Zeal Warehouse Pvt Ltd)	1,83,93,030	1,43,38,391	1,06,52,732	Only Demand Promossory Note & no security has been given	0.80%
4a	Vijay R. Vakharia - DPN	87,00,586	76,38,185	34,04,312	Only Demand Promossory Note & no security has been given	0.26%
4b	Vijay R. Vakharia - Prop Adv	3,72,12,067	99,79,910	44,20,000	Terms of offer for sale of 10000 sqft of Project Phase II OMR but no security interest has been created	0.33%
4c	Vijay R. Vakharia - Mortgage	5,62,46,060	5,39,82,008	1,56,42,735	Mortgage Deed dated 2nd March 2009 but no security interest on the property exist as on the date of claim	1.18%
5	Smit V. Vakharia	8,32,743	6,26,133	4,64,072	Only Demand Promossory Note & no security has been given	0.04%
6	Vijayakumar(HUF)	2,35,90,805	2,09,75,789	1,49,04,000	Only Demand Promossory Note & no security has been given	1.12%
7	Vijay R.Vakharia ( Son Of Late Ramanlal N. Vakharia)	68,06,915	53,75,295	48,82,380	Only Demand Promossory Note & no security has been given	0.37%
8	Vijay R. Vakharia /Ajay R.Vakharia	21,14,36,519	20,02,60,521	8,63,20,000	Memorandum of Agreements dated 1st November 2010 & 1st December 2010 & letter dated 1st June 2015	6.51%
	<b>Others Total</b>	<b>36,50,15,954</b>	<b>31,42,21,583</b>	<b>14,15,08,515</b>		<b>10.67%</b>
	<b>Total</b>	<b>1,70,45,08,885</b>	<b>1,65,37,14,514</b>	<b>1,32,56,38,481</b>		<b>100.00%</b>
<b>Operational Creditor</b>						
9	Employee State Insurance Corporation	-	-	8,96,193.00	Stated to be in dispute	

**Note 1**

LICHFL has confirmed that the following payments were received during November to Feb 2019 from a Director of the Corporate Debtor in his capacity as a Guarantor These payments were made directly and was informed to the RP . No adjustments have been made to the books of accounts . Further one instalment in Oct 2018 was transferred by a direct debit from the bank before the RP could give the instructions to the Bank

**Note 2**

The present report reflects an exclusion of an LIC Claim of an amount of Rs 15,53,62,964 being a Loan given by LICHFL to Ranjit Enterprises. The Claim has been admitted by the IRP .After review, the RP has decided to exclude this amount after intimating LICHFL as the loan is not in the books of the Corporate Debtor